

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

ATTENDANCE SHEET OF THE HEARING

BEFORE HON'BLE SHRI. M. K. SHRAWAT, MEMBER (JUDICIAL)

Company Application No. : 5/ 621A/ 441 / NCLT/MB/20/16  
Name of the Company : UA Information Systems Pvt Ltd  
Date of Hearing : 09-02-17 at 10:30 AM  
Section of the Companies Act, 1956 : 621A U/s. \_\_\_\_\_  
Section of the Companies Act, 2013 : 441 U/s. 96 (166)

Sr. No.	Name (Capital Letters)	Designation	Signature
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6.	ABHAY WADHWA		
	116 RAACHZ WAZALWAR		
	Adv for Applicant		

AB Wadhwa

**Compounding Application Nos. 4 to 7 of 2016**

The Learned Representative of the Applicant is present and has stated that the matter be adjourned on personal ground of the Advocate. Time is granted. Let the matter be enlisted for hearing on **16<sup>th</sup> of February 2017.**

9<sup>th</sup> February, 2017.

Sd/-  
**M.K. SHRAWAT.**  
**MEMBER (JUDICIAL)**